

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/10/2016  
NAME OF THE PETITIONER(S) : R. Krishnamurthy  
NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
D	P. GIRIDHARAN	Counsel for P1	P. GH
②	CIBI VISHNU	Counsel for P2	Shri.
③	Vignesh Venkat	Counsel For R2 & R4	Vignesh Venkat

**ORDER**

Shri P Giridharan, counsel for P1 and Shri Cibi Vishnu, counsel for P2 are present. Shri Vignesh Venkat, counsel for R2 & R4 present. Both the counsels stated that the parties have arrived at a settlement and sought time for reporting the outcome of the settlement talks. Time extended at their request. Put up on 23.03.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)